

SPECIAL BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/909(KB)2018
IA(I.B.C)/1363(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	AXIS BANK LTD. VS MAXIMUM AGENCY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra, Adv.]For the Liquidator
Mr.Udit Agarwal, Adv.]
Mr.Samit Sanyal, Adv.]
Mr.GoutamDinda,Adv.]
Ms.Anindya Sundar Chatterjee, Adv.]

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/1363(KB)2023-**
 - i. **Heard. Reserved for orders**
 - ii. Convenience note, if any, be filed within a period of one week.

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**